

# United Nations Nations Unies

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REFERENCE: SCA/2/10(22)

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **29 July 2010**, the Committee approved the deletion of the entries specified below from its Consolidated List. The Committee approved these de-listings following its review of the names, as called for in paragraph 25 of Security Council resolution 1822 (2008). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

## **Removed from Taliban individuals Section A**

**TI.P.35.01. Name:** 1: ABDUL SATAR 2: PAKTIN 3: na 4: na

**Name (original script):** عبدالستار پکتین

**Title:** Doctor **Designation:** a) Protocol Dept., Ministry of Foreign Affairs of the Taliban regime b) Deputy Minister of Public Health of the Taliban regime **DOB:** na **POB:** Paktia, Afghanistan **Good quality a.k.a.:** Abdul Sattar Paktis **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** Charkh District, Logar Province, Afghanistan **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Apprehended in 2005 and repatriated to Afghanistan.

**TI.K.54.01. Name:** 1: ABDUL SAMAD 2: KHAKSAR 3: na 4: na

**Name (original script):** عبدالصمد خاکسار

**Title:** a) Mullah b) Maulavi **Designation:** Deputy (Security) Minister of Interior Affairs of the Taliban regime **DOB:** Between 1958 and 1963 **POB:** Kandahar, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** Kandahar province, Afghanistan **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Reportedly deceased in January 2006.

**TI.Z.62.01. Name:** 1: ABDUL SALAM 2: ZAEEF 3: na 4: na

**Name (original script):** عبدالسلام ضعيف

**Title:** Mullah **Designation:** a) Deputy Minister of Mines and Industries of the Taliban regime b) Ambassador Extraordinary and Plenipotentiary, Taliban "Embassy", Islamabad, Pakistan **DOB:** 1968 **POB:** Kandahar, Afghanistan **Good quality a.k.a.:** Abdussalam Zaeef **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** Afghan passport number D 001215 issued on 29 Aug. 2000 **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 25 Jul. 2006, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Apprehended and repatriated to Afghanistan. Released from prison. Living in Kabul as of May 2007.

**TI.M.90.01. Name:** 1: MUHAMMAD ISLAM 2: MOHAMMADI 3: na 4: na

**Name (original script):** محمد اسلام محمدی

**Title:** na **Designation:** Governor of Bamiyan Province under the Taliban regime **DOB:** Between 1953 and 1958 **POB:** Rori-Du-Aab district, Samangan province, Afghanistan **Good quality a.k.a.:** na **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007) **Other information:** Reportedly deceased in 2007.

**TI.M.116.01. Name:** 1: ABDUL HAKIM 2: MUJAHID 3: MUHAMMAD 4: AWRANG

**Name (original script):** عبد الحكيم مجاهد محمد أورانگ

**Title:** Maulavi **Designation:** Taliban "envoy" to the United Nations during the Taliban regime **DOB:** 1956 **POB:** Khajakhel village, Sharan district, Paktika province, Afghanistan **Good quality a.k.a.:** a) Abdul Hakim Mojahed b) Abdul Hakim Mujahid Moh Aurang **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **National identification no.:** 106266 **Address:** Dehbori district Ward, Kabul, Afghanistan **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 3 Oct. 2008) **Other information:** na

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: <http://www.un.org/sc/committees/1267/delisting.shtml>.

The above-mentioned review pursuant to paragraph 25 of resolution 1822 (2008) is conducted with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. In addition to the above-mentioned deletions, the Committee has also concluded its review of the following names:

- Taibah International-Bosnia Offices (QE.T.108.04.) – review concluded on 21 June 2010
- Arsalan Rahmani Mohammad Daulat (TI.R.46.01.) – review concluded on 29 July 2010
- Jalaluddin Shinwari (TI.S.59.01.) – review concluded on 29 July 2010

- Habibullah Fawzi (TI.F.124.01.) – review concluded on 29 July 2010
- Qalamudin Sar Andaz (TI.M.74.01)– review concluded on 29 July 2010
- Ramatullah Wahidyar Faqir Mohammad (TI.W.76.01) – review concluded on 29 July 2010
- Abdul Ghafar Qurishi (TI.Q.130.01.) – review concluded on 29 July 2010
- Mohammad Ibrahim Omari (TI.O.42.01) – review concluded on 29 July 2010
- Abdul Manaf Kasmuri (QI.K.115.03.) – review concluded on 29 July 2010
- Wan Min Wan Mat (QI.W.125.03.) – review concluded on 29 July 2010
- Al Sayyid Ahmed Fathi Hussein Eliwah (QI.H.195.05.) – review concluded on 29 July 2010
- Hani al-Sayyid al-Sebai (QI.A.198.05.) – review concluded on 29 July 2010
- Sajid Mohammed Badat (QI.B.210.05.) – review concluded on 29 July 2010
- Saad Rahed Mohammad Al-Faqih (QI.A.181.04.) – review concluded on 29 July 2010
- Movement for Reform in Arabia (QE.M.120.05.) – review concluded on 29 July 2010
- Joko Pitono (QI.P.185.05.) – review concluded on 29 July 2010
- Barakaat North America, Inc (QE.B.41.01.) – review concluded on 29 July 2010
- Barakat Computer Consulting (BCC) (QE.B.46.01.) – review concluded on 29 July 2010
- Barakat Consulting Group (BCG) (QE.B.47.01.) – review concluded on 29 July 2010
- Barakat Global Telephone Company (QE.B.49.01.) – review concluded on 29 July 2010
- Barakat Post Express (BPE) (QE.B.51.01.) – review concluded on 29 July 2010
- Barakat Refreshment Company (QE.B.52.01.) – review concluded on 29 July 2010
- Red Sea Barakat Company Limited (QE.R.60.01.) – review concluded on 29 July 2010
- Heyatul Ulya (QE.H.57.01.) – review concluded on 29 July 2010
- Al-Hamati Sweets Bakeries (QE.A.16.01.) – review concluded on 29 July 2010
- Somali Internet Company (QE.S.62.01.) – review concluded on 29 July 2010
- Benevolence International Fund (QE.B.94.02.) – review concluded on 29 July 2010
- Abdelghani Mzoudi (QI.M.89.03.) – review concluded on 29 July 2010
- Moussa Matwalli Atwah Dewedar (QI.A.24.01.) – review concluded on 29 July 2010
- Fahid Mohammed Ally Msalam (QI.M.34.01.) – review concluded on 29 July 2010
- Sheikh Ahmed Salim Swedan (QI.S.35.01.) – review concluded on 29 July 2010
- Sulayman Khalid Darwish (QI.D.183.05.) – review concluded on 29 July 2010

- Habib Ben Ali Ben Said Al-Wadhani (QI.A.78.02.) – review concluded on 29 July 2010
- Madhat Mursi Al-Sayyid Umar (QI.U.197.05.) – review concluded on 29 July 2010
- Jainal Antel Sali Jr. (QI.S.209.05.) – review concluded on 29 July 2010
- Ahmad Fadil Nazal Al-Khalayleh (QI.A.131.03.) – review concluded on 29 July 2010
- Khadafi Abubakar Janjalani (QI.J.180.04.) – review concluded on 29 July 2010
- Mufti Rashid Ahmad Ladehyanoy (QI.L.30.01.) – review concluded on 29 July 2010
- Tariq Anwar El Sayed Ahmed (QI.A.14.01.) – review concluded on 29 July 2010
- Sobhi Abd Al Aziz Mohamed El Gohary Abu Sinna (QI.E.7.01.) – review concluded on 29 July 2010
- Ali Mohamed Abdul Aziz Al Za'rani Al-Fakhiri (QI.A.13.01.) – review concluded on 29 July 2010
- Nasr Fahmi Nasr Hassannein (QI.H.16.01.) – review concluded on 29 July 2010
- Ali Abbas Abdi (QI.A.38.01.) – review concluded on 29 July 2010
- Mohammad Azam Elmi (TI.E.63.01.) – review concluded on 29 July 2010
- Mohammad Rabbani (TI.R.1.01.) – review concluded on 29 July 2010
- Abdul Rahman Agha (TI.A.114.01.) – review concluded on 29 July 2010
- Jan Mohmmad Madani (TI.M.119.01.) – review concluded on 29 July 2010
- Shamsullah Kmalzada (TI.K.120.01.) – review concluded on 29 July 2010
- Azizirahman (TI.A.121.01.) – review concluded on 29 July 2010
- Mohammad Sohail Shaheen (TI.S.125.01.) – review concluded on 29 July 2010
- Mohammad Sarwar Siddiqmal (TI.S.126.01.) – review concluded on 29 July 2010
- Mohammad Zahid (TI.Z.127.01.) – review concluded on 29 July 2010
- Qari Abdul Wali Seddiqi (TI.S.133.01.) – review concluded on 29 July 2010
- Sayed Allamuddin Atheer (TI.A.134.01.) – review concluded on 29 July 2010
- Mohammad Aleem Noorani (TI.N.138.01.) – review concluded on 29 July 2010
- Abdul Ghafar Shinwari (TI.S.139.01.) – review concluded on 29 July 2010
- Gul Ahmad Hakimi (TI.H.140.01.) – review concluded on 29 July 2010
- Abdullah Hamad (TI.H.141.01.) – review concluded on 29 July 2010
- Abdul Hai Hazem (TI.H.142.01.) – review concluded on 29 July 2010
- Abdul Rahman Ahmad Hottak (TI.H.49.01.) – review concluded on 29 July 2010
- Mohammad Sharif (TI.S.55.01.) – review concluded on 29 July 2010
- Mohammad Abbas Akhund (TI.A.66.01.) – review concluded on 29 July 2010
- Sher Mohammad Abbas Stanekzai (TI.S.67.01.) – review concluded on 29 July 2010
- Mohammadullah Mati (TI.M.68.01.) – review concluded on 29 July 2010

- Mohammad Moslim Haqqani (TI.H.73.01.) – review concluded on 29 July 2010
- Allah Dad Tayeb Wali Muhammad (TI.T.16.01.) – review concluded on 29 July 2010
- Nurullah Nuri (TI.N.89.01.) – review concluded on 29 July 2010
- Mohammad Shafiq Mohammadi (TI.M.99.01.) – review concluded on 29 July 2010
- Ahmad Jan Akhuzada (TI.A.109.01.) – review concluded on 29 July 2010
- Mohamed Moumou (QI.M.227.06.) – review concluded on 29 July 2010
- Mohammad Homayoon (TI.M.86.01.) – review concluded on 29 July 2010
- Hidayatullah (TI.H.14.01.) – review concluded on 29 July 2010

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at [SC-1267-Committee@un.org](mailto:SC-1267-Committee@un.org) or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the eighteenth update of the List in 2010.

30 July 2010